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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/75/2016
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) B. Karthikeyan
for
S. Ramasubramanian
Associate.

Counsel for
Petitioner.
Respondent.

B. Karthikeyan

2. R. MURARI in Adv.
for THREYAMBATH
KANNAN

Counsel for Petitioner

R. Murari

ORDER

Counsel representing both the parties are present and sought time for submitting final arguments. Time extended at their request. Put up on 08.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)